

2018
HIGH COURT, APPELLATE SIDE
CALCUTTA

N O T I F I C A T I O N

No. 2485- RG

Dated, Calcutta, 05th June, 2018

In continuation with Hon'ble Court's Notification No. 2365-RG dated 18.05.2018, it is hereby further notified for general information that **Smt. Nilanjana Chatterjee, Additional District & Sessions Judge, Fast Track Court-2, Howrah** is also eligible to sit for the Limited Competitive Examination, 2018 to add to the 42 other eligible Officers, whose names have already been published vide Hon'ble Court's Notification under reference, in the process of promotion to the cadre of District Judge (Entry Level), provisionally, subject to the result of the cases pending before the Hon'ble Supreme Court of India in "Malik Mazhar Sultan" case (Civil Appeal No. 1867 of 2006) and "All India Judges' Association" Case (WP (C) No. 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

By Order,

Sd/-

**Registrar General-cum-
Secretary, Selection Board**